

CENTRAL ADMINISTRATIVE TRIBUNAL
CALCUTTA BENCH

LIBRARY

No. CPC 350/229/ 2016
OA 350/1363/2015

Date of order : 06.3.2017

Present: Hon'ble Mr.A.K.Patnaik, Judicial Member
Hon'ble Ms.Jaya Das Gupta, Administrative Member

DULAL CHANDRA PAUL
S/o Late Narayan Chandra Paul,
Aged about 60 years,
Worked as Welfare Inspector, Gr-I
(since dismissed) under
Sr. Divisional Personnel Officer,
Eastern Railway,
Malda Division, Malda
R/o 35 Gobinda Banerjee Lane,
P.S. Charu Market,
Kolkata - 700033.

...APPLICANT

VERSUS

1. Mr.N.K.Prasad,
Chief Personnel Officer,
Eastern Railway,
Fairlie Place,
17 N.S.Road,
Kolkata - 700001.
2. Mr.Mohit Sinha,
Divisional Railway Manager,
Eastern Railway,
Malda Division,
P.O. Jhaljhalia,
Dist. - Malda,
Pin - 732102.
3. Mr.V.K.Sahu,
Addl. Divisional Manager,
Malda Division,
Eastern Railway,
P.O. Jhaljhalia,
Dist. - Malda,
Pin - 732102.
4. Mr.A.K.Ray,
Sr. Divl. Personnel Officer,
Eastern Railway,
Malda Division,
P.O. Jhaljhalia,
Dist. - Malda,
Pin - 732102.

...RESPONDENTS

Ad

For the applicant : Mr.A.Chakraborty, counsel
 Mr.T.K.Biswas, counsel

For the respondents : Mr.S.K.Das, counsel

O R D E R (ORAL)

Mr.A.K.Patnaik, J.M.

Heard Mr.A.Chakraborty, Id. Counsel along with Mr.T.K.Biswas, Id. Counsel appearing for the petitioner and Mr.S.K.Das, Id. Counsel appearing for the alleged contemnors.

2. Mr.Chakraborty submitted that in the meantime the benefits have been granted and accordingly no contempt exists as on date.

3. Accordingly the Contempt Petition is dropped and notices, if any, discharged.

4. So far as OA 1363/2015 is concerned both Mr.Biswas and Mr.Das, Id. Counsels appearing for the respective parties submitted that in the meantime pleadings are complete and the matter is ripe for hearing.

5. Accordingly the Registry is directed to list the matter on 9.5.2017 for hearing.

(JAYA DAS GUPTA)
 MEMBER (A)

(A.K.PATNAIK)
 MEMBER (J)

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